

non-officials and officials to examine the whole question of the Co-operative Law, Rules, Procedure etc., and to make recommendations to the State Governments. The State Governments would no doubt take appropriate action on the Reports of these Committees. The Government of West Bengal have already constituted such a Committee.

Irrigation Schemes in Andhra Pradesh

2522 Shri M. V. Krishna Rao: Will the Minister of Irrigation and Power be pleased to state

(a) the amount allotted by Central Government for implementing Major and Medium irrigation schemes in Andhra Pradesh during 1959-60 and

(b) the major irrigation works in the State for which the amount will be spent?

The Deputy Minister of Irrigation and Power (Shri Hathil): (a) A sum of Rs 1,196.42 lakhs was allocated to the Government of Andhra Pradesh during 1959-60 for implementing their major and medium irrigation projects, including the Nagarjunasagar Project. This includes 10.00 lakhs provided for investigations during 1959-60.

(b) A statement of major and medium Irrigation Projects is laid on the Table [See Appendix IV, annexure No 67].

Rural Electrification in Andhra Pradesh

2523. Shri Rami Reddy: Will the Minister of Irrigation and Power be pleased to state

(a) whether the Andhra Pradesh Government have requested for any aid for the rural electrification programme during 1958-59 and 1959-60,

(b) if so, the action taken thereon,

(c) the amount granted in 1958-59, and

(d) the amount proposed to be granted in 1959-60?

The Deputy Minister of Irrigation and Power (Shri Hathil): (a) No.

(b) to (d) Do not arise.

Development of Fisheries in Orissa

2524 Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to state

(a) the various types of equipment like cold storage, ice factories, pumps etc which have been given to Orissa during the Second Five Year Plan so far from such aids received from Technical Co-operation Administration and other aid programmes for development of fishing in the country, and

(b) in which centres in Orissa such aids are being utilised?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). A statement is laid on the Table [See Appendix IV, annexure No 68].

डोईवाला का चीनी का कारखाना

२५२५. श्री मानवेंद्र शाह क्या साह तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या डोईवाला में चीनी का नया कारखाना या पुराना डोईवाला चीनी कारखाना खरीदने की प्रस्थापना छोड़ दी गयी है, और

(ख) यदि हा, तो क्या किसानों से ४ आना प्रति मन की दर से इकट्ठा किया गया धन लौटाने के लिये आदेश दिये जा चुके हैं ?

साह और कृषि उपमंत्री (श्री श्री एच० रामस) (क) उत्तर प्रदेश सरकार ने सूचना दी है कि १९५६-५७ के काल में चीनी के कारखाने का कार्य असन्तोषजनक होने के कारण और मालिकों द्वारा कारखाने के बन्द करने का नोटिस दिये जाने पर गन्ना उत्पादकों ने २५ जुलाई, १९५६ को यह निर्णय किया कि कारखाने को सहकारिता के आधार पर चलाने के लिये उनके गन्ने के मूल्य में से ४ आने प्रति मन उनकी अपनी

इच्छा से कटौती करके धन इकट्ठा किया जावे। परन्तु कुछ समय पश्चात् भारत सरकार ने कारखाने का प्रबन्ध अपने हाथ में ले लिया और कारखाने को चलाने के लिये सितम्बर, १९५६ में एक प्राधिकृत नियन्त्रक को नियुक्त कर दिया और कारखाने को खरीदने की प्रस्थापना भागे नहीं चलाई गई।

(ख) चूँकि सरकार ने धन इकट्ठा करने की कोई प्रस्थापना नहीं की थी अतः उस राशि को वापस करने के आदेश देने का कोई प्रश्न नहीं उठता। उत्पादको द्वारा दिया हुआ धन उनकी अपनी इच्छा से दिया हुआ है और उनकी अपनी यूनिजन के पास जमा है। यूनिजन उत्पादका को रुपया वापस करने में स्वतन्त्र है।

Duty-Free Shop at an International Airport in India

2526. **Shri Manabendra Shah.** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that Government have under contemplation a proposal to establish a duty-free shop at one of India's international airports, and

(b) if so, when the scheme is likely to be implemented?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) Yes, Sir

(b) The Government is still considering the pros and cons of establishing a duty-free shop at one of the international airports

Village Road Development Programme, Andhra Pradesh

2527. **Shri Rami Reddy:** Will the Minister of Transport and Communications be pleased to state:

(a) the financial assistance given to Andhra Pradesh under the village road development programme during the Second Five Year Plan,

(b) the amount utilised during the first three years of the plan;

(c) the amount allotted or proposed to be allotted during 1959-60 under this scheme to Andhra Pradesh, and

(d) whether the assistance is given as grant or loan?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) Under the Village Road Development Co-operative Scheme, grants aggregating Rs 14.95 lakhs (upto 1958-59) have been sanctioned

(b) The information is being collected

(c) Rs 30 lakhs

(d) The assistance is given as a grant

Railway Higher Secondary School Teachers

2528. **Shri Damar:** Will the Minister of Railways be pleased to state

(a) whether it is a fact that on the recommendations of the First Pay Commission (C.P.C.) some unified scales of pay were fixed by the Railway Board for Railway Higher Secondary School Teachers from the 24th April 1950 and certain minimum qualifications were prescribed against each scale for those to be promoted after that day

(b) whether it is also a fact that relaxation in the prescribed minimum qualifications was permissible for existing employees on 24th April, 1950 and not for those promoted after the 24th April, 1950,

(c) whether it is also a fact that Railway Board have granted certain relaxations in qualifications for headmasters to be promoted as Principals of upgraded higher secondary schools against the existing Rules, and

(d) if so, the reasons therefor?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) Yes.